

(ड) यदि हां, तो तत्संबंधी और क्या है, और यदि नहीं, तो इसके क्या कारण हैं ?

मानव संसाधन विकास मंत्रालय शिक्षा विभाग और संस्कृति विभाग) में उपमंत्री (कुमारो शेरमा) : (क) और (ख) केन्द्रीय विद्यालय संगठन समय-समय पर कार्मिक और प्रशिक्षण विभाग द्वारा जारी पत्रियों में प्रतिपादित मरदा की आरक्षण नीति का अनुसरण करता है ।

(ग) केन्द्रीय विद्यालय संगठन के मुख्यालय और क्षेत्रीय कार्यालयों के कर्म-

चारियों की प्रोन्नत के उद्देश्य के लिए एक सामान्य संवर्ग है । केन्द्रीय विद्यालय संगठन के मुख्यालय/क्षेत्रीय कार्यालयों में 1994 के दौरान प्रोन्नत अनुसूचित जातियों/अनुसूचित जनजातियों के कर्मचारियों का एक विवरण सन्मन है । (नीचे देखिए)

(घ) और (ड) कार्मिक और प्रशिक्षण विभाग के विद्यमान निर्देशों के अनुसार, अन्य पिछड़े वर्गों (ओ.बी.सी.) के कर्मचारियों के लिए प्रोन्नति में कोई आरक्षण नहीं है ।

विवरण

केन्द्रीय विद्यालय संगठन (मुख्यालय) और इसके क्षेत्रीय कार्यालयों में 1994 में अनुसूचित जातियों-अनुसूचित जनजातियों का दी गई प्रोन्नतियों के बारे में दत्ताने वाला विवरण ।

क्र. सं.	प्रोन्नति	अनुसूचित जाति	अनुसूचित जनजाति
1.	समूह 'घ' से समूह 'ग' (अ० श्रे० लिपिक)	—	1
2.	अ० श्रे. लिपिक से प्रवर श्रेणी लिपिक	3	—
3.	प्रवर श्रेणी लिपिक से लेखा लिपिक	2	3
4.	प्रवर श्रेणी लिपिक से सहायक	1	—
5.	लेखा लिपिक से लेखा परीक्षा सहायक	1	1
6.	सहायक से अधीक्षक (प्रशासन)	1	—
7.	लेखा परीक्षा सहायक से अधीक्षक (लेखा)	2	—
8.	अधीक्षक (प्रशासन) से अनुभाग अधिकारी	—	1

Literacy through television

6631. SHRI GHUFRAN AZAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have a plan to introduce study materials to

be spread over the country through means of telecommunication and television;

(b) whether Government have taken out the tentative materials to be broadcast for literacy programme to reach rural population; and

(c) if so, the facts and details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Electronic Media is being used substantially for creating the environment for literacy; there is no plan, as of now, to use that media for broadcasting literacy material.

(c) Does not arise.

KVS teachers at Bhopal

6632. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Unstarred Question 4107 given in the Rajya Sabha on 28th April, 1995 and state:

(a) whether the said teachers have since been transferred back to Bhopal;

(b) if so, when;

(c) whether the Kendriya Vidyalaya sangathan has now advised its Bhopal Regional Office to collect and maintain the relevant data of victims of Bhopal Gas Tragedy serving in Bhopal and adjoining areas; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir, Kendriya Vidyalaya Sangathan has informed that orders have been issued for the transfer of one teacher on 10-04-1995.

(c) and (d) Yes, Sir. Kendriya Vidyalaya Sangathan has issued instructions to Assistant Commissioner Bhopal/Jabalpur to collect the relevant data.

Status of Anganwadi workers

6633. SHRI S. MUTHU MANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are considering to regularise the services of 8 lac Anganwadi workers or considering to give them the status of regular Government employees;

(b) whether it is a fact that the Anganwadi workers are paid only Rs. 350/- p.m.;

(c) whether it is also a fact that Government are treating the Anganwadi workers and helpers as honorary and part-time workers; and

(d) whether Government propose to give any assurance to the trade unions of these Anganwadi workers in response to their recent strike, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SMT. BASAVA RAJESHWARI): (a) No, Sir.

(b) Honorarium paid to the Anganwadi workers varies from Rs. 350/- to Rs. 450/- per month depending on qualifications possessed by them.

(c) Yes, Sir.

(d) Associations of Anganwadi workers have been demanding the status of Government employees the pay scales and allowances as admissible to Government employees. Anganwadi workers are part-time honorary workers drawn from the local community. In view of the voluntary nature of their work, it is not possible to appoint them as Government servants or offer them the regular pay scales. The proposal for revision of their honorarium is under consideration of the Government. In view of above the question of giving any assurance to the Trade Unions in this regard does not arise.